

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**IA No.26/2020  
a/w  
CP (IB) No.71/Chd/Hry/2020**

**Under Section 9 of IBC, 2016**

**In the matter of:**

Aparajitha Corporate  
Services Pvt. Ltd.

... Operational Creditor

Versus

Vatika Ltd.

...Corporate Debtor

**Present through video conferencing:**

None for the petitioner.

List the CP on 27.09.2021.

Sd/-  
(Raghu Nayyar)  
Member (Technical)

(Ajay Kumar Vatsavayi)  
Member (Judicial)

July 19, 2021  
pc